

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 206 OF 2015 &
IA No. 344 OF 2015**

Dated : 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers Association & Anr.Appellant(s)
Vs.**

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Neetish Kr. Pandey for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 02.11.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 17.11.2016 after serving copy on the other side.

List the matter on **21.12.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**